

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2171

ANSWERED ON:08.08.2005

FOREST COMMISSION

Rana Shri Rabindra Kumar;Singh Shri Ganesh Prasad

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether a Forest Commission set up by the Government;
- (b) if so, the details of its aims and objectives;
- (c) whether the Commission has made any recommendations so far;
- (d) if so, the details thereof;
- (e) whether it is proposed to revamp the Indian Forest Service in view of the present forest scenario; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) Yes, Sir. Government has constituted the National Forest Commission on 7.02.2003 to review the working of Forest and wildlife Sector.
- (b) The Terms of Reference of the National Forest commission is as under:
 - (i) Review and assess the existing policy and legal framework and their impact in a holistic manner from the ecological, economic, social and cultural viewpoint.
 - (ii) Examine the current status of forest administration and the forestry institutions both at all India and State level to meet the emerging needs of the civil society
 - (iii) Make recommendations indicating specific policy options for achieving sustainable forest and wildlife management and ecological security
 - (iv) Suggest ways and means to make forest administration more effective with a view to help to achieve the above policy options
 - (v) Establish meaningful partnership and interface between forestry management and local communities including tribal.
- (c) No, Sir.
- (d) Does not arise.
- (e) No, Sir.
- (f) Does not arise.